

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4430
TO BE ANSWERED ON 19TH JULY, 2019**

SIMPLIFICATION OF THE PROCEDURE IN CGHS

4430. SHRI RAMPRIT MANDAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the fact that the CGHS beneficiaries referred by the dispensaries to the empanelled hospitals are forced to seek repeated endorsements for treatment and tests causing great inconvenience and delay in treatment;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Government proposes to simplify this procedure and allow treatment and all necessary tests on a single endorsement/reference by the dispensary;
- (d) if so, the details thereof and the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): CGHS Wellness Centres provide primary health care facilities and, if required, refer the beneficiaries to the Specialists at Government Hospitals/ Private Hospitals empanelled under CGHS. In emergency conditions, no endorsement for any treatment/ investigation is required from CGHS Wellness Centre. However, in non-emergency conditions or unlisted treatment/ tests, endorsement from concerned CGHS Wellness Centre is required.

With a view to facilitate ease of availing consultations from Specialists at empanelled hospitals, Government has permitted elderly CGHS beneficiaries aged 75 years and above to seek consultations from Specialists without any referral and undergo treatment/ investigations without endorsement. Permission is required only for unlisted treatment procedure/ tests in non-emergency conditions.

(c) to (e): The guidelines for referral issued vide Office Memorandum No. Z.15025/117/2017/DIR/CGHS/EHS, dated the 15th January, 2018 have been modified vide Office Memorandum No. Z.15025/117/2017/DIR/CGHS/EHS, dated the 10th December, 2018 and the following modifications have been made in the interest of sick people, pensioners and serving employees:-

- I. The referral shall be valid for consultations upto 3 times in the same hospital within 30 days.
- II. CGHS beneficiaries have been permitted to consult upto 3 Specialists, if required during a single visit.
- III. Investigations advised by Specialist of Private Empanelled Hospitals may be undertaken if they are required in emergency as certified by Specialist without endorsement by CGHS.